

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/525/2020



This the 13th day of July 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Pawan Kumari, age 52 years, W/o Hemraj Sharma, R/oH. No. 774, Resham Ghar, Colony, Jammu (Belt No. 105).

.....Applicant

(Advocate:- Mr. C Z Azad-Not Present)

Versus

1. State of J&K through Commissioner/Secretary to Govt. Home Department, Civil Secretariat, Jammu and 4 ors.
.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G. for Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

TA No. 61/525/2020 arises out of WP (C) No. 3686/2019 claiming the relief for the post of Home Guard. It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun...